# CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

### Civil Contempt Petition No.200/00056/2009

(in OA 200/137/2008)

Jabalpur, this Thursday, the 15<sup>th</sup> day of November, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Jitendra Bihunia, Son of Shri Pyare Lal Bihunia, aged about 26 years, Resident of House No.1849, Siddha Baba Ward, Jabalpur (M.P.).

-Applicant

(By Advocate – None)

#### <u>Versus</u>

Brig P.K. Jhamb, The Commandant, Central Ordnance Depot, Jabalpur (M.P.)

-Respondent

(By Advocate – Shri S.K. Mishra)

## ORDER (ORAL)

#### By Navin Tandon, AM.

Learned counsel for the respondent submits that W.P No.2563/2009 is still pending before the Hon'ble High Court of Madhya Pradesh.

- 2. The respondent department has resorted to the remedies as available under the law. The Hon'ble High Court of M.P has seized the matter and W.P is pending.
- 3. Accordingly, at this stage, this Contempt Petition is closed.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon) Administrative Member

am/-